

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

NOTIFICATION

Dated: February 15 , 2016.

No. 12

From the date of taking over charge, **Sri Arvind Kumar-II** (Emp. No. 1032), Deputy Registrar-cum-Private Secretary Grade-III, High Court, Allahabad is hereby promoted to the post of **Joint Registrar-cum-Private Secretary Grade-IV** in the pay scale of PB-4 Rs. 37,400-67,000 plus Grade Pay Rs. 8,700, against the clear vacancy of Sri Chandra Prakash Srivastava (Emp. No. 1022).

No. 13

From the date of taking over charge, **Mrs. Sherly Mathew** (Emp. No. 1057), Assistant Registrar-cum-Private Secretary Grade-II, High Court, Allahabad is hereby promoted to the post of **Deputy Registrar-cum-Private Secretary Grade-III** in the pay scale of PB-3 Rs. 15,600-39,100 plus Grade Pay Rs. 7,600 against the consequential vacancy of Sri Arvind Kumar-II (Emp. No. 1032).

No. 14

From the date of taking over charge, **Sri Girja Shanker Sharma** (Emp. No. 1541), Private Secretary Grade-I, High Court, Allahabad is hereby promoted to the post of **Assistant Registrar-cum-Private Secretary Grade-II** in the pay scale of PB-3 Rs. 15,600-39,100 plus Grade Pay Rs. 6,600 against the consequential vacancy of Mrs. Sherly Mathew (Emp. No. 1057).

**By Order of
Hon'ble The Chief Justice**


REGISTRAR GENERAL

No. 3642 Establishment : Dated: Allahabad: February 15 , 2016.

Copy forwarded for information and necessary action to:-

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar (Confidential), High Court, Allahabad.
4. The Registrar (Accounts), High Court, Allahabad.
5. The Registrar (Protocol), High Court, Allahabad.

6. The Registrar-cum-P.P.S./Head P.S., High Court, Allahabad.
7. The Joint Registrar-cum-Joint Principal Private Secretary to Hon'ble The Chief Justice.
8. J.R./D.R./A.R.-cum-P.S. To Hon'ble Mr. Justice V.K. Shukla, Chairman, Promotion Committee.
9. J.R./D.R./A.R.-cum-P.S. to Hon'ble Mr. Justice Arun Tandon, Judge In-charge P.S./P.A. Section.
10. J.R./D.R./A.R.-cum-P.S. to Registrar General, High Court, Allahabad.
11. The O.S.D. (Computers), High Court, Allahabad.
12. The Systems Manager (Computer Centre), High Court, Allahabad with to upload the instant notification on the official web-site of the High Court.
13. The Deputy Registrar (Nazarat), High Court, Allahabad.
14. The Section Officers, Accounts (C-1 & C-2), Admin. (E-1, H) and Telephone Section, High Court, Allahabad.
15. The concerned Officers.
16. Notice Board for display.

Steinpattar
15-02-16

**DEPUTY REGISTRAR
(ESTABLISHMENT)**